GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO-2546

ANSWERED ON - 17/03/2021

ACTION PLAN FOR BACKWARD CLASSES

2546. DR. BANDA PRAKASH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government proposes to formulate any action plan to identify the most backward classes (MBCs) among all sections of the society;
- (b) if so, the details thereof and the time by when the said action plan is likely to be implemented; and
- (c) if not, whether Government is considering to formulate any special scheme for the MBCs of the society?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) & (b) The Commission to examine sub-categorization of OBCs(CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G. Rohini, to examine the issue of sub-categorization of OBCs. The Commission is yet to submit its report to the Government and presently its term is upto 31st July 2021.
- (c) No Sir.
